

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II  
(through web-based video conferencing platform)**

**Item 19**

**CP No. 13/Chd/Hry/2023  
Under Section 252(3), CA 2013**

**In the matter of:-**

BBN Tele Infra Pvt. Ltd.

...appellant

Vs

ROC, Delhi & Haryana

...respondent

Due to paucity of time, the matter could not taken up today, hence adjournment to 22.11.2023.

Sd/-

**Court Officer**

October 17, 2023

*Mukta*